

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Thursday THE 11th Day Of November 2021
PHYSICAL HEARING/VIDEO CONFERENCING HEARING (OPTIONAL)
at 02:30PM
BEFORE

THE HON'BLE JUSTICE N.S.SANJAY GOWDA

COURT HALL NO :4

Weekly List

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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NOTE:THE ADVOCATES ARE REQUESTED NOT TO SEEK ANY ADJOURNMENTS

FINAL HEARING

1	WP 3751/2008 A/W IA-1/2016 FOR PRODUCTION OF DOCUMENTS	(KLR, RR/SUR) MAJUNATH MELED FOR P1-7 T M NADAF R A ASSOCIATES RAJAKUMAR R NAIK	AGA FOR: R1-R4 RAVI S BALIKAI FOR: R5-R8
2	WP 5136/2008	(KLR, RR/SUR) R M KULKARNI HEMALEKHA K S	AGA FOR R1 and R2 Z A GOKAK FOR R3 & R4 DINESH M KULKARNI FOR R4
3	WP 5504/2008	(KLR, REG) S S PATIL GUGIHAL SANKET YENAGI MAHABALESHWARA HASINAL	AGA FOR R1-R3 R4(D): LINGARAJU - HELD SUFFICIENT K H BAGI FOR R4(A-C)
4	WP 6445/2008	(KLR, RR/SUR) M H PATIL : S L MATTI MANJULA R KAMADOLLI	GA FOR R1 and R2 S N BANAKAR & S C HARTI FOR R3 R4- PARAMESHWARA : SD R5- SHOBHA : SD R6- GOURAMMA : SD R7 : BASAMMA : SD
5	WP 7501/2008	(KLR, RR/SUR) K L PATIL M M SWAMY S S BETURMATH	GA FOR: R1 and R2 C V ANGADI FOR: R3
6	WP 62875/2009	(KLR, RR/SUR) GODE NAGARAJA	HCGP FOR R1-R3 T BASAVARAJ & VISHWANATH V BADIGER FOR: R4 SUNITHA P KALASOOR FOR: R4

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- 7 WP 63368/2009 (S, RES S S DODAMANI GOVT ADV FOR R1-R5
(V/O) R6 & R7 : NOTICE DISPENSED
DTD:21/11/19 WITH
AGA IS
DIRECTED TO GET
THE
RELEVANT RULES
OF RECRUITMENT)

Connected With
WP 82855/2013 (S, RES SHIVARAJ P MUDHOL GA FOR R1-R4 and R8
) M V HIREMATH FOR R5-R7

WP 83463/2013 (S, RES SHIVARAJ P MUDHOL GA FOR R1-R4
IA-3/14 FOR) M V HIREMATH & V S
ADDITIONAL KALASURMATH FOR R5 & R7
PRAYER V S KALASOOR FOR R6
V/O DTD 11/4/14
IA-1/14 TO BE
CONSIDERED A/W
MAIN)
(MEMO
DTD:3/9/2020
FILED BY ADV
FOR
R1-R4 IS
RETURNED WITH
OFFICE OBJNS)
- 8 WP 63376/2009 (KLR, S V YAJI : N V YAJI GA FOR R1-R4
NON-FILING OF RR/SUR
ACK FOR)
HAVING PAID
FEES OF RS
10000/- TO
COURT
COMMISSIONER BY
COUNSEL
FOR PETNR
- 9 WP 65104/2009 (S, R) VISHWANATH S BICHAGATTI GA FOR R1-R5
K M SHANTHAIAH
PARTY-IN-PERSON
- 10 WP 67496/2010 (L, PF VEERESH H M HARIKRISHNA S HOLLA and
) NIRMALA B NISHANIMATH P V GUNJAL
GURUDEV GACHCHINAMATH R S PATIL

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